



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,13th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 2

[THE HONOURABLE DIVISION BENCH-I WILL SIT AFTER RISING OF THIS BENCH

HONOURABLE MR. JUSTICE KARDAK ETE WILL JOIN THE COURT PROCEEDINGS THROUGH VIDEO CONFERENCING]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WA/364/2022 CAVT. NO.11942/022, (AT 10:30 AM)	STATE BANK OF INDIA Versus PALLABH BHOWMICK AND 4 ORS.	MR. A PARVEZ MR. B ROY	GA, ASSAM MR. D K SARMA MR. P HAZARIKA (r-2) MR. H S BORAH (r-2) RESPONDENT IN PERSON FOR CAVEATOR
	WITH I.A.(Civil)/3443/2022 in WA/364/2022	STATE BANK OF INDIA Versus PALLABH BHOWMICK AND 4 ORS.	MR. A PARVEZ MR. B ROY	GA, ASSAM RESPONDENT IN PERSON FOR CAVEATOR
2	WA/55/2023 (AT 10:30 AM)	THE DIRECTOR NATIONAL INSTITUTE OF TECHNOLOGY AND ANR. Versus ARUP BHATTACHARJEE	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	DR G J SHARMA MR S NATH MR. S DUTTA

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LEAVE NOTE OF ADVOCATES FOR 13/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
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BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
23	I.A.(Civil)/2803/2024 CAVT. NO.06042024,117800007202/024, B/O in WA/10413/2024	M/S ALI BROTHERS AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. P BORA MR B SHARMA MR S SHARMA MR. M HASSAN	MR. L N DIHINGIA MS N K DEVI MR N ANIX SINGH DY.S.G.I. SC, I O C FOR CAVEATOR
	WITH WA/10413/2024 (Filing Number)	M/S ALI BROTHERS AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS F	MR B SHARMA	
	WITH I.A.(Civil)/2804/2024	M/S ALI BROTHERS AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. P BORA MR B SHARMA MR S SHARMA MR. M HASSAN	MR. L N DIHINGIA MS N K DEVI MR N ANIX SINGH DY.S.G.I. FOR CAVEATOR SC, I O C
- FOR FRESH ADMISSION WITH STAY/BAIL -				
24	WA/318/2024 B/O	PURBATTAR UDYOG HANDICRAFT CO OPERATIVE SOCIETIES LTD Versus THE STATE OF ASSAM AND 5 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR A HOSSAIN SMTI H DEVI	GA, ASSAM SC, REVENUE SC, G M D A
25	WA/319/2024 B/O	DR PRADIP KUMAR DEV MAHANTA Versus THE STATE OF ASSAM AND 8 ORS	MR. P K GOSWAMI MR. J M GOGOI	SC, AG (A AND E) SC, HEALTH SC, K A A C
HEARING				
26	WA/106/2019 PART-HEARD, FIXED	SMTI MINA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. MR. N ISLAM MS. L WAJEEDA	SC, EDU

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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I, IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
3 Review.Pet./129/2024 WP(C)/3048/2023 (D/O), FIXED	ARUP KAR AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. K P PATHAK (r-7)
4 Review.Pet./130/2024 WP(C)/3051/2023 (D/O), FIXED	ARJUARA BEGUM AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. K P PATHAK (r-7)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	WP(C)/2645/2024 (CONNECTED WITH ITEM NO.2 IN THE DAILY LIST), FIXED	KHODEZA BEGUM @ KHODEZA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR F H LASKAR (2) A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
55	WP(C)/4522/2024 FIXED	DIPIKA HOJAI Versus THE NORTH CAACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR. B BARUAH MR U RONGPI	SC, N C HILLS
56	WP(C)/4609/2024 FIXED	BIPUL CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. D K DAS MS P K DARJEE	SC, ELEM. EDU SC, ELEM. EDU SC, BTC
ADMISSION				
57	WP(C)/126/2024 BY SLIP, AT 10:30 AM	HAMIDA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK R KHATUN	SC, ELEM. EDU GA, ASSAM MR. M A SHEIKH (R-9) MS C MEDHI (R-9) MR. P. NAIK SC, FINANCE
WITH				
58	WP(C)/1949/2021	SHEIKH MEHBUB ALOM Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
WITH				
59	WP(C)/2083/2021	SHAH ALOM SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM
60	WP(C)/1735/2024 CAVT. NO.03282/024, B/O	ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY P HAZARIKA(R-6,7,8,9,10,11) MR P BHARDWAJ(R-6,7,8,9,10,11) MR N ALAM T CHAKMA(R-6,7,8,9,10,11) SC, SEC. EDU. SC, BTC FOR CAVEATOR

61	WITH WP(C)/1736/2024 CAVT. NO. 03282/024,	MRIGENDRA NATH KALITA AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY MR N ALAM SC, SEC. EDU. SC, BTC FOR CAVEATOR
62	WITH WP(C)/2339/2024	ANANTA KUMAR ROY Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MD S HUSSAIN MR K DAS	P HAZARIKA(R-6,7,8,9,10,11) MR P BHARDWAJ(R-6,7,8,9,10,11) T CHAKMA(R-6,7,8,9,10,11) SC, SEC. EDU. SC, BTC

ORDERS

63	WP(C)/2743/2024 BY SLIP	ARJUN SINGH AND 7 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM DY.S.G.I. MS. R S CHOUDHURY (R-2,3,4)
64	WP(C)/2744/2024 BY SLIP	ANGKITA SINGH AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. R ALI MR M Z SHAH	GA, ASSAM DY.S.G.I. MS. R S CHOUDHURY for (Resp. 2 to 4)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
57	WP(C)/4141/2024 B/O	RAJASHRI BARUAH AND 41 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR A N AHMED	GA, ASSAM MR. R M DAS, SC, WATER RESOURCE DEPT., ASSAM
MOTION				
58	WP(C)/4435/2024 FIXED	DR. LAKSHYA DHAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS D BARUAH	GA, ASSAM
	WITH I.A.(Civil)/2820/2024 in WP(C)/4435/2024	DR. LAKSHYA DHAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS D BARUAH	SC, Social Justice
59	WP(C)/4623/2024 FIXED	NAZRUL ISLAM LASKAR Versus CIPLA AND ANR	MR. A Y CHOUDHURY MS. T A AHMED I HASHMI MR. T A CHOUDHURY	

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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 7

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	PIL/60/2019 FIXED	BACHPAN BACHAO ANDOLAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM MR. R K D CHOUDHURY, DY. S.G.I. SMT. PRIYAMBADA MISHRA, PROG. OFFICER SRI ASHOK SHARMA, PROG. MANAGER DR. PREETY LEKHA DEKA, ACS SC, GHC
2	WITH PIL(Suo Moto)/1/2018	X-X-X Versus IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS(SC, GHC)	GA, ASSAM ASSTT.S.G.I.
3	WITH PIL(Suo Moto)/2/2023	IN RE- PLIGHT OF CHILDREN IN TEMPORARY SHELTER HOMES Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. (AMICUS CURIAE)	MRS. R S CHOWDHURY, R- 2, ASLSA

LEAVE NOTE OF ADVOCATES FOR 13/09/2024

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

56	Bail Appln./2630/2024 FIXED	NURUL ISLAM Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A PARAMANIK P. KALITA	MR K DEKA MR B ISLAM MR. O ANSARY PP, ASSAM
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ORDERS

57	I.A.(CrI.)/582/2023 WITH OFFICE NOTE, LCR 5 FILES, B/O in CrI.A./236/2023 WITH CrI.A./236/2023	BRINDABAN BORAH @ BRINDABAN BORA Versus THE STATE OF ASSAM	MR J PAYENG H SAIKIA MS K TAYE	PP, ASSAM
		BRINDABAN BORAH @ BRINDABAN BORA Versus THE STATE OF ASSAM	MR J PAYENG H SAIKIA MS K TAYE	PP, ASSAM
58	CrI.Pet./381/2024 WITH LCR 5 FILES(SCANNED COPY), B/O	SANJEEB KR BORAH Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MS B SARMA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
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[For Friday,13th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
44	WP(C)/4104/2024 FIXED	PRASANNA JYOTI BORTHAKUR Versus THE STATE OF ASSAM AND 5 ORS	MR H RAHMAN RUBI GOGOI	GA, ASSAM MR. P P DUTTA (R-4,5,6) MS P SARMA (R-4,5,6) MS. P P DAS (R-4,5,6)
ORDERS				
45	Review.Pet./77/2023 FIXED	CHANDANA MAHANTA Versus BHASKAR KUMAR DAS AND ORS.	MR B P BORAH MR P J DUTTA	SC, SEC. EDU. SC, BTC
46	WITH WP(C)/378/2017	BHASKAR KUMAR DAS Versus THE STATE OF ASSAM and 3 ORS.	MR.A D CHOUDHURY MR. S DEKA MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	MR. A GONI MS. M DAS MR A N AHMED MR. S HOQUE SC, SECONDARY EDUCATION SC, BTC MR. U BARMAN MR J ISLAM
	WITH I.A.(Civil)/3529/2019 in WP(C)/378/2017	SATISH BRAHMA Versus BHASKAR KUMAR DAS	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	MR A D CHOUDHURY SC, SEC. EDU. SC, BTC
47	WITH WP(C)/3723/2018	CHANDANA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B SARMA MS. B SARMA MR. A K SAHU	GA, ASSAM MR. S DEKA (R5) MS. J BORO (R5) MR D TUMUNG (R5) SC, BTC
48	WITH WP(C)/1935/2020	CHANDANA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, SEC. EDU. SC, BTC
49	WITH WP(C)/3550/2021	BHASKAR KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR A D CHOUDHURY MR. S DEKA MS. J BORO	MS. S B CHOUDHURY (r-4) MR. B SARMA MR A N AHMED (r-4) MR. P MAHANTA MR. R B GOHAIN SC, SEC. EDU. SC, BTC

50	WP(C)/2785/2024 FIXED	RAJA KARANCHAT BASUMATARY AND 198 ORS Versus THE STATE OF ASSAM AND 155 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. A R SIKDAR J U AHMED MR. S I TALUKDAR MR S A REEYAZ SC, BTC SC, REVENUE
	WITH I.A.(Civil)/2768/2024 in WP(C)/2785/2024	CHIRANZAL NARZARY AND 130 ORS Versus RAJA KARANCHAT BASUMATARY AND 204 ORS	MR. A R SIKDAR J U AHMED J U AHMED MR. S I TALUKDAR MR S A REEYAZ	MR. M SARANIA SC, BTC
51	WITH WP(C)/387/2024	KAUSHIK DEKA AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	SC, BTC SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 13/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
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20)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024



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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
3	Bail Appln./1564/2024 WITH CASE RECORD (SCANNED COPY), FIXED	CHANDRA VIR Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
4	Bail Appln./1868/2024 WITH CASE RECORD (SCANNED COPY), FIXED	RAJEEV UPADHAY @ RAJEEV UPADHAYAY Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 13/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
59	CRP/129/2023	PANNA NEEDHAM @ PANA NIDHAM Versus MARTHYA NEEDHAM AND 5 ORS.	MR. B K GOGOI MR. A D CHOUDHURY C. DEKA	MR. K KALITA (R1-6) MR. R KALITA MR. A DHAR MR P DOLEY (R1-6)
ADMISSION				
60	WP(C)/5826/2022 PART-HEARD, FIXED	ANJU RANI BAISHYA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR. N J GOGOI	GA, ASSAM MR. R SARMA (R-3) MS. S. BISWAS (R-3) SC, SEBA
BAIL HEARING (BA)				
61	Bail Appln./2561/2024 WITH OFFICE NOTE, FIXED	SEWALI DEVI SHARMA Versus THE STATE OF ASSAM	MR P KATAKI MR. S U AHMED MRS R BEGUM MR A HAWARI MS. A LALA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
25	Cont.Cas(C)/755/2023 B/O	RITA SHARMA @ RITA SARMAH Versus SUMIT SATTAWAN	MR A CHOUDHURY MR. R Deka S I AKAND	
ADMISSION				
26	WP(C)/659/2023 FIXED	HIRAN MONI DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM MR. K SINGHA (R4-R8) SC, REVENUE
27	WP(C)/4587/2024 FIXED	RUPAK CHANDRA LAHKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M AHMED MD I H LASKAR	SC, TRANSPORT DEPARTMENT, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
60	Bail Appln./1953/2024 WITH CASE RECORD(SCANNED COPY), B/O	ABDUL MONNAT ALI @ ABDUL MONNAT Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MS G.PURI MD S A MONDAL S A KHAN	MD H R AHMED(R-2) MR. D GOGOI (Amicus Curiae) PP, ASSAM
BAIL HEARING (BA)				
61	Bail Appln./2068/2024 WITH CASE RECORD(SCANNED COPY), B/O	AYNAL HOQUE Versus THE STATE OF ASSAM	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM
BAIL HEARING				
62	AB/1698/2024 WITH OFFICE NOTE, FIXED	RUHUL AZAD BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER	MR. A PHUKAN, AMICUS CURIAE PP, ASSAM
ORDERS				
63	Crl.A./109/2024 WITH LCR (FOUR FILES). FIXED.	KAMRUL UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
	WITH I.A.(Crl.)/361/2024 in Crl.A./109/2024	KAMRUL UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	

LEAVE NOTE OF ADVOCATES FOR 13/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
53	Bail Appln./2778/2024 B/O	MD AFTAB HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
MOTION				
54	AB/2062/2024 FIXED	PARAG JYOTI DAS Versus STATE OF ASSAM	MR. T BARUAH MR A BANERJEE MS A DAS	PP, ASSAM
55	AB/2063/2024 FIXED	RAJU CHETRY Versus STATE OF ASSAM	MR. T BARUAH MR A BANERJEE MS A DAS	PP, ASSAM
BAIL HEARING (BA)				
56	Bail Appln./2555/2024 (CONNECTED WITH ITEM NO. 27 IN THE DAILY CAUSE LIST), FIXED	KANGKAN KASHYAP AND ANR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, CBI
57	Bail Appln./2704/2024 FIXED	SMTI. RULA BORAH Versus THE STATE OF ASSAM	MR. S BISWAS MR. S BISWAS MR. H BURAGOHAIN MR. H BURAGOHAIN MS D DEVI MS D DEVI	PP, ASSAM
BAIL HEARING				
58	AB/2131/2024 FIXED	MOKHLES ALI Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MS. S SARMAH MR R.AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/09/2024

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BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
LANUSUNGKUM JAMIR AND HIS LORDSHIP**

**COURT PROCEEDING OF THE FOLLOWING CASE
WILL BE CONDUCTED THROUGH REMOTE VIDEO
CONFERENCING**

**LEARNED COUNSELS CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO. 4]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	MACApp./251/2014	SABINA YASMIN and 4 ORS. Versus MOINUL HOQUE and 2 ORS.	MR.A R AGARWALA MS.T HASNU	MR. R GOSWAMI (R3) MR J JOHN MS. P BORTHAKUR (R3) MR D DEKA (R3)

LEAVE NOTE OF ADVOCATES FOR 13/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. N SHARMA	09-09-2024	To	22-09-2024
6)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
7)	MR. R K BHATRA	15-09-2024	To	20-09-2024
8)	MR. P P BARUAH	13-09-2024	To	20-09-2024
9)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
10)	MR P C DEY	12-09-2024	To	13-09-2024
11)	MS. B M CHETRI	11-09-2024	To	06-11-2024
12)	MR. P MAHANTA	13-09-2024	To	14-09-2024
13)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
14)	MS. S G BARUAH	11-09-2024	To	25-09-2024
15)	MR. S B PRASAD	12-09-2024	To	16-09-2024
16)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
17)	MR S BORTHAKUR	13-09-2024	To	13-09-2024
18)	J SHARMA	17-09-2024	To	04-10-2024
19)	MR. Y S MANNAN	16-09-2024	To	20-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,13th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-IV AND V

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
21	Cont.Cas(C)/345/2024 B/O	MOMI SAIKIA Versus G.S. PANESAR, ACS AND ANR	MR J C BORAH	MR. J HANDIQUE(R-2)
TOP OF THE LIST				
22	WP(C)/867/2014 BY SLIP	MD. SARIFUDDIN AHMED Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and ANR.	MR.A N CHOWDHURY MR.R M DAS MR.S KATAKEY	SC, APEX BANK
ORDERS				
23	Review.Pet./141/2024 IN WP(C) 2751/13 REV PET 99/24 WP(C) 479/13 (ALL D/O), FIXED	UTTAM KAKATI Versus THE UNION OF INDIA AND 5 ORS	MR. S BANIK MR T H HAZARIKA M CHETIA	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 13/09/2024

1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
3)	MR. J P SHARMA	19-08-2024	To	15-09-2024
4)	MR. A MANNAF	27-08-2024	To	13-09-2024
5)	MR. N SHARMA	09-09-2024	To	22-09-2024
6)	MD. I HUSSAIN	09-09-2024	To	13-09-2024
7)	MR. R K BHATRA	15-09-2024	To	20-09-2024
8)	MR. P P BARUAH	13-09-2024	To	20-09-2024
9)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
10)	MR P C DEY	12-09-2024	To	13-09-2024
11)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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15)	MR. S B PRASAD	12-09-2024	To	16-09-2024

16)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
17)	MR S BORTHAKUR	13-09-2024	To	13-09-2024
18)	J SHARMA	17-09-2024	To	04-10-2024
19)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
20)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST- I]

[FOR FRIDAY, THE 13TH DAY OF SEPTEMBER, 2024]

BEFORE

HON'BLE MR. JUSTICE MANISH CHOUDHURY

[COURT NO: 12]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

**THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

ADMISSION

1. WP(C) 217/2024 FIXED	NONGKU MEGU AND 12 ORS VERSUS THE GAUHATI HIGH COURT AND 2 ORS	KAMAL SAXENA MINGKONG PERTIN RADHE YAKANG EDDIE PAYENG U BORI	MUK PERTIN, SENIOR ADVOCATE GA(AP) SC GAUHATI HIGH COURT
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